

[Shri Hanumanthaiya]

Is it not the test of democracy and sanctity of elections? You want to blame the Government and the Congress Party even for the good things it does.

**Shri Nath Pal:** Is the tribunal a part of the Congress party?

**Shri Hanumanthaiya:** The Congress Party comes into the picture when the Prime Minister made a report to the party and action was taken against the Returning Officer. When he announced it, the party as well as the Prime Minister come into the picture, with all the *bona fides* that one is capable of.

**Shri Nath Pal:** In spite of 17 years of Congress rule, we have still some Independent bodies left in the country.

**Shri Hari Vishnu Kamath:** Like the Election Commission and Supreme Court. They are not part of the Congress party apparatus.

**Shri Hanumanthaiya:** Mr. Chatterjee made a great point regarding demonstrations. He also says he is a man of law. He knows very well that under a democratic Constitution, the dignified way is to go before the people, speak to them, convert them and make a majority for themselves. Demonstrations and going about the streets shouting is not part and parcel of this democratic apparatus. It is only when you lose hopes in yourself and in your policies that you resort to street-shouting (*Interruptions*).

**Shri N. C. Chatterjee:** Go to Mysore and you will know.

**Shri Nath Pal:** Why are you disowning the glorious past of your party?

**Shri Harish Chandra Mathur:** There was no democracy then.

**Shri Hanumanthaiya:** You remember what Gandhiji said in the matter of law-breaking. When there is no legal or constitutional remedy, you can certainly break law and that is satyagraha. But when there is a

remedy legal and constitutional if you resort to breaking of law, in any way, that is what is called not playing the game in a fair manner and according to rules. You want to be the man of the rule of law and at the same time, directly or indirectly if you encourage the breaking of law, it does not argue well for the proposition you want to make.

Look at the way of the Maharashtra people. The other day they took great credit in making a success of what is called Maharashtra bund.

**Shri Nath Pal:** Bandh, not bund.

**Shri Hanumanthaiya:** My knowledge of Hindi is so poor that I mistook it for something like the Dhassa bund and its breach.

**Mr. Deputy-Speaker:** He can continue on Monday. We have to take up non-official business now.

14.30 hrs.

#### COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

##### FORTY-SIXTH REPORT

**Shri Muthiah (Tirunelveli):** Sir, I beg to move:

"That this House agrees with the Forty-sixth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 9th September, 1964."

**Mr. Deputy-Speaker:** The question is:

"That this House agrees with the Forty-sixth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 9th September, 1964."

The motion was adopted.